

D & A FINANCIAL SERVICES (P) LIMITED

Merchant Banking & Corporate Advisory Services

<u>Post-Open Offer Report under Regulation 27 (7) of SEBI (Substantial Acquisition of Shares and Takeovers)</u>

POST OPEN OFFER REPORT

POST OPEN OFFER REPORT IN RESPECT OF OPEN OFFER TO THE SHAREHOLDERS OF M/S UV BOARDS LIMITED (HEREINAFTER REFERRED TO AS "TARGET COMPANY" OR "UVB") BY M/s UNIPLY INDUSTRIES LIMITED (HEREINAFTER REFERRED TO AS "ACQUIRER") PURSUANT TO REGULATION 27 (2) OF THE SEBI (SUBSTANTIAL ACQUISITION OF SHARES AND TAKEOVERS) REGULATIONS, 2011.

(A.) Name of the Parties Involved

1	Name of the Target Company	UV Boards Limited		
2.	Name of the Acquirers(s)	Uniply Industries Limited		
3.	Person Acting in Concert with the	Nil		
	Acquirer			
4.	Name of the Manager to the Offer	D & A Financial Services (P)		
		Limited		
5.	Name of the Registrar to the Offer	Bigshare Services (P) Limited		

(B) Details of the Offer:

Whether Offer is a Conditional Offer: No
Whether Offer is Voluntary Offer: No
Whether Offer is Competing Offer: No

(C) Activity Schedule:

Sr. No	Activity Schedule	Due Dates as specified in the SAST						
		Regulations.						
		Original Schedule	Revised Schedule					
1	Date of the Public Announcement	August 11, 2017	August 11, 2017					
	(PA)	(Friday)	(Friday)					
2	Date of the Publication of Detailed	August 22, 2017	August 22, 2017					
	Public Statement (DPS)	(Tuesday)	(Tuesday)					
3	Date of filing of Draft Letter of	August 30, 2017	August 30, 2017					
	Offer with SEBI	(Wednesday)	(Wednesday)					
4	Date of sending of Draft Letter of	August 30, 2017	August 30, 2017					
	Offer to the Target Company and	(Wednesday)	(Wednesday)					
	Stock Exchanges							
5	Date of Dispatch of Letter of Offer	October 17, 2017	October 17, 2017					
	to the shareholders.	(Tuesday)	(Tuesday)					

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Other Offices: •Ahmedabad •Delhi CIN: U74899DL1981PTC012709

Sr. No	Activity Schedule	Due Dates as specified in the SAST					
		Regulations.					
		Original Schedule	Revised Schedule				
6	Date of Price Revisions/Offer	October 23, 201	7 October 23, 2017				
	Revisions (If any)	(Monday)	(Monday)				
7	Date of Publication of	October 24, 201	7 October 24, 2017				
	Recommendation by the	(Tuesday)	(Tuesday)				
	Independent Directors of the						
	Target Company						
8	Date of issuing the Offer Opening	October 25, 201	7 October 25, 2017				
	Advertisement	(Wednesday)	(Wednesday)				
9	Date of Commencement of the	October 26, 201	7 October 26, 2017				
	Tendering Period	(Wednesday)	(Wednesday)				
10	Date of expiry of the Tendering	November 08, 201	7 November 08, 2017				
	Period	(Wednesday)	(Wednesday)				
11	Date of making payments to the	November 22, 201	7 November 22, 2017				
	shareholders/return of rejected	(Wednesday)	(Wednesday)				
	shares.	•					

(D) Details of the payment consideration in the Open Offer:

Sr. No.	Item	Details
1	Offer Price for fully paid shares of Target Company	Rs 25 per share
	(Rs. Per Share)	
2	Offer Price for partly paid shares of Target Company	Not Applicable
	if any, (Rs. Per Share)	
3	Offer Size	Rs 801,078,525
	(No. of Shares X Offer Price Per Share)	
4	Mode of Payment of Consideration: Cash/Securities	Cash
5	If mode of payment is other than cash i.e through	
	shares/debt or convertibles	
A	Details of Offered Security:	Not Applicable
	 Nature of the security (shares or debt or convertibles) 	
	Name of Company whose securities have been	
	offered	
	Salient features of the security	
В	Swap Ratio	Not Applicable

(E) Details of the market price of the shares of Target Company:

1. Name of the stock exchanges where the shares of the target company have most frequently traded during 12 calendar months prior to PA, and the volume of trading relative to the total outstanding shares of the target company.

Shares of the target company are frequently traded and the details of trading is given below.

Name of the Stock	Total number of equity	Total	Annualized
Exchange	shares traded during the	Number of	Trading turnover
	12 calendar months prior	Listed Shares	(as % of total
	to the month of PA i.e		equity shares
	August 2016 to July 2017		listed)
BSE	25,328,395	1,52,42,850	166%

Source:www.bseindia.com

2. Details of Market Price of the shares of the target company at the aforesaid stock exchanges as under:

Sr.	Particulars	Date	Rs. Per Share
No			
1	1 Trading day prior to PA date	10.08.2017(Thursday)	Refer Note
2	On the date of PA	11.08.2017(Friday)	Refer Note
3	On the date of commencement	26.10.2017(Thursday)	Refer Note
	of the tendering period		
4	On the date of expiry of the	08.11.2017(Wednesday)	Refer Note
	tendering period		
5	10 working days after the last	22.11.2017(Wednesday)	Refer Note
	date of the tendering period		
6	Average market price during the	26.10.2017 to 08.11.2017	Rs 30.12
	tendering period(viz. Average		
	of the volume Weighted Market		
	price for all days during the		
	Tendering period)		
7	Average of the weekly high and	11.08.2017 to	Rs.20.07
	low of the closing prices of the	21.11.2017	
	shares during the period from		
	the date of PA till closure of		
	Offer		

Source: www.bseindia.com

@ The Shares of the Company were under the Category of Graded Surveillance Measure(GSM) at the time of Open Offer and has not been traded on daily basis. At the time of release of Public Announcement & during the Tendering period the shares of the Target Company were in GSM Stage IV(Traded on Monday of each week).

F. Details of escrow arrangements

1. Details of creation of Escrow account, as under.

	Date(s)	of	Amount	Form of escrow account (Cash or
	creation		(Rs. Lakhs)	Bank guarantee (BG) or Securities).
Escrow account	16.08.2017		2,050 Lacs	Cash
DAFSPL-UVBL-				
Open Offer				
Escrow Account				

- 2. For such part of escrow account, which is in the form of cash, give following details.
- i. Name of the Bank, where cash is Axis Bank Limited, deposited:

 Ravissance Building, 1, Lajpat Nagar, Ring Road, New Delhi 110024
 - ii. Indicate when, how and for what purpose the amount deposited in escrow account was released, as under Details about:

Release from Escrow Account							
Purpose							
		Amount					
		(Rs in lakhs)					
Transfer to special account, if any	18.11.2017	8.04*					
Balance Amount released to acquirer		Not yet released					
Upon Withdrawal of Offer	N.A.	N.A.					
Any other purpose (to be clearly specified)	N.A.	N.A.					
Other entities on forfeiture	N.A.	N.A.					

^{*}Actual amount is Rs.804,025/-

3. Details about escrow account which consists of Bank Guarantee/Deposit of Securities.

For Bank Guarantee:

Name of	Amount of	Date of	Validity	Date of	Purpose				
Bank	Bank	Creation/revalidation	period of	release, if	of Release				
	Guarantee	of guarantee	Bank	applicable					
			Guarantee						
Not Applicable									

For Securities:

Name	of	Туре	of	Valu	ıe	of	Margin	Date	of	Purpose	of
Company		Security		secu	rities	as	considered	release,	if	Release	
whose				on	date	of	while	applicable			
securities	is			creat	tion	of	depositing				
deposited				escro	ow		the securities				
				acco	unt						
Not Applicable											

(G) Details of the response to the Open Offer:

Shares 1	proposed	Shares Tendered		Response	Shares Accepted		Shares Rejected	
to be acqu	ired			Level				
No. of	% to	No. of	% w.r.t.	(C)/(A)	No. of	% w.r.t.	No. of	Reasons
shares	Diluted	shares	(A)		shares	(C)	shares	
	share						= (C) $-$	
capital							(F)	
of TC								
(A)	(B)	(C)	(D)	(E)	(F)	(G)	(H)	(I)
32043141	26.00	32161	0.03	0.001	32161	100.00	Nil	N.A

(H) Details of Payment of Consideration:

Due I consider sharehol have bee	ation ders	whose	to	Actual Date consideration		nent of	Reasons for delay beyond the due date
November (Wednes		22,	2017	November (Tuesday)	21,	2017	Not Applicable

Details of the special escrow account: Account No.: 917020057470981 Account Name: DAFSPL-UVBL-OPEN-OFFER SPECIAL ACCOUNT

Bank Branch: Lajpat Nagar Branch New Delhi Name of the Concerned Bank: Axis Bank Limited

Details of the manner in which consideration has been paid to the shareholders.

Mode of	paying the	Number of shareholders	Amount of Consideration (Rs
consideration			in lakhs)
Physical Mode		Nil	Nil
Electronic	Mode	12	8.04*
(NEFT/Direct			
Credit/RTGS/	Transfer etc)		

^{*}Actual amount is Rs.804,825 /-

(I) Pre and Post Offer shareholding of the Acquirer/PACs in Target Company:

Sr. No	Shareholding of acquirer/PACs	Number of	% to total
		shares	capital as on
			closure of
			tendering
			period
1	Shareholding before PA	1,339,198	1.09%
2	Shares acquired by way of an	44,400,000	36.29%
	agreement, if applicable (Shares		
	allotted through preferential issue		

Sr. No	Shareholding of acquirer/PACs	Number of shares	% to total capital as on closure of tendering period
	which triggered the open offer)		
3	Share acquired after the PA date but before 3 working days prior to the commencement of tendering period Through Market Purchase Through Negotiated deals/off market deals	Nil Nil	N.A N.A
4	Share acquired in the open offer	32,161	0.03%
5	Shares acquired during exempted 21 days period after the offer, if applicable	Nil	N.A
6	Post Offer shareholding	45,771,359*	37.41%&

^{*-}Note: 32161 equity share acquired under the open offer has not yet been transferred in the name of the acquirer.

(J) Further Details as under regarding the acquisition mentioned at points 3, 4 & 5 of the above table.

1	Name of entity who acquired the shares	Uniply Industries Limited
2	Whether disclosure about the above entity was	Yes, as the Acquirer
	given in the letter of offer as either acquirer or	
	PACs	
3	No. of shares acquired per entity	44,432,161
4	Purchase price per share	Rs. 25.00
5	Mode of acquisition	Through Stock Exchange
6	Date of acquisition/Transfer	Refer Note
7	Name of the Seller in case identifiable	Public Shareholders of the Target
		Company

^{*-}Note: 32161 equity share acquired under the open offer has not yet been transferred in the name of the acquirer and 44,400,000 have been allotted to the Aquirer in terms of the preferential allotment on October 03, 2017

(K) Pre and Post shareholding pattern of Target Company

			Shareholding in Target Company			
	Class of Entities		Pre Offer		Post Offer	
			No. of shares	%	No. of shares	%
1	Acquirer	or	1339198	8.79	45771359 *	37.41%&
	PACs/Continuing					
	Promoters					
2	Erstwhile Promoters		Nil	N.A.	Nil	N.A.

[&]amp; This percentage has been calculated on the basis of post preferential paid up capital of target company.

3	Sellers if not in 1 and 2		Nil	N.A	Nil	N.A
4	Other	Public	13903652	91.21	76971491	62.59%&
	Shareholders					
Total		15242850	100.00	122342850	100.00	

Note: * Out of which 32161 equity share acquired under the open offer has not yet been transferred in the name of the acquirer.

& This percentage has been calculated on the basis of post preferential paid up capital of target company.

(L) Details of Public Shareholding in Target Company

S.No	Particulars	Percentage	Number of
			Shares
1	The minimum public shareholding the target	25%	30585713
	company is required to maintain for		
	continuous listing		
2	The actual public shareholding and if it has	62.59%	76971491
	fallen below the minimum public		
	shareholding limit, delineate the steps which		
	will taken in accordance with the disclosures		
	given in letter of offer.		

(M) Other relevant information, if any - None

For D & A Financial Services (P) Limited

SD/-(Balakrishnan Iyer) Manager

Date: 28.11.2017 Place: Mumbai